(3) The Merchant Shipipng (Registration of Sailing Vessels) Amendment Rules, 1978, published in Notification No. G.S.R. 716 in Gazette of India dated the 3rd June, 1978.

[Placed in Library. See No. LT-2673/78.]

STANDARDS OF WEIGHTS AND MEASURES (PACKAGED COMMODITIES) AMENDMENT RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-KRISHNA OPERATION (SHRI KUMAR GOYAL); I beg to lay on the Table a copy of the Standards of (Packaed Weights and Measures Amendment Commodifies) Rules. 1978, published in Notification No. G.S.R. 347(E) in Gazette of India dated the 30th June, 1978 (English version) and G.S.R. 347(E) 957 published in Gazette of India dated the 29th July, 1978 (Hindi version) under sub-section (4) of the section 83 of the standards of weight and Measures Act, 1976, [Placed in Library. See No. LT-2674/78.1

NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACT, 1955 AND STATEMENT FOR DELAY

SHRIMATI ABHA MAITI: I beg to lay on the Table:---

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act. 1955.---

(i) The Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines) Control (Amendment) Order, 1978, published in Notification No. S.O. 431 in Gazette of India dated the 18th February, 1978.

(ii) S.O. 829 published in Gazette of India dated the 25th March, 1978 containing corrigendum to the Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines) Control (Amendment) Order, 1977, published in Notification No. S.O. 1382 dated the 14th May, 1977.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-2675/78.]

ANNUAL REPORT OF CENTRAL VIGILANCE COMMISSION FOR 1977-78 AND MEMO-RANDUM GIVING REASONS FOR NON-ACCEPTANCE BY GOVERNMENT OF CER-

TAIN PARTS OF THE REPORT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the year 1977-78.

(2) Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commissions' advice in certain cases mentioned in the above Report.

[Placed in Library. See No. LT-2676/78.]

REPORT RE. INTAKE OF S.C. AND S.T. IN RAILWAYS AGAINST VACANCIES RESERVED FOR THEM

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the half year ending 30th September, 1977. [Placed in Library. See No. LT-2677/78.]

CORRECTION OF ANSWER TO S.O. NO. 424 DATED 14-8-78 RE CLOSURE OF F.C.I. DEPOT

SHRI RAVINDRA VARMA: On behalf of Shri Bhanu Pratap Singh,